

**DIVISION BENCH**

**ITEM NO.106**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA NO.55/2023 IN CP (IB) No.338/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S VIDYA PRAKASHAN MANDIR PVT LTD V/S GARG BROTHERS TRADING &amp; SERVICES PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**NONE** : *For the Operational Creditor*

**Sh. Anil Kumar, PCS** : *For the Corporate Debtor & Respondent in IA NO.55/2023*

**ORDER**

Mr. Anil Kumar, Ld. Authorized representative on behalf of the Corporate Debtor is physically present.

Since there is no representation on behalf of the Operational Creditor, let the matter be adjourned for further hearing on 17<sup>th</sup> October, 2023.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**15<sup>th</sup> September, 2023**

*Priya Agarwal  
(Stenographer)*

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**